

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 23659/2015

(Arising out of impugned final judgment and order dated 27-02-2015 in SBSTR No. 59/2006 passed by the High Court Of Rajasthan At Jaipur)

M/S UNIVERSAL CYLINDERS LIMITED

Petitioner(s)

VERSUS

THE COMMERCIAL TAXES OFFICER

Respondent(s)

(Application seeking stay on the demand notice dated 5-12-2016 and applications seeking exemption from filing O.T.)

WITH

SLP(C) No. 23664/2015 (XV)

SLP(C) No. 23667/2015 (XV)

SLP(C) No. 23668/2015 (XV)

Date : 06-07-2017 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTAFor Petitioner(s) Mr. Mark Wright, Adv.
Mr. Rabin Majumder, AORFor Respondent(s) Mr. S.S. Shamsbery, AAG
Mr. Amit Sharma, Adv.
Mr. Ankit Raj, Adv.
Mr. Raja Das, Adv.
Ms. Ruchi Kohli, AOR

UPON hearing the counsel the Court made the following

O R D E R

List the matters after ten weeks.

Liberty to file additional documents.

(MEENAKSHI KOHLI)
COURT MASTER(SHARDA KAPOOR)
ASSISTANT REGISTRAR